(e) if so, the details thereof?

THE MINISTER OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI PRAKASH JAVADEKAR): (a) and (b) Yes, Sir. Government approved Phase-I of FAME India Scheme in March, 2015 for a period of 2 years w.e.f 1st April 2015 to promote adoption of Electrical Vehicles with an aim to reduce dependency on fossil fuel and to address issues of vehicular emissions. The Phase-I of the Scheme was extended from time to time and the last extension was allowed till 31st March 2019.

Based on outcome and experience gained during the Phase-I of FAME India Scheme and after having consultations with all stakeholders including Industry and Industry Associations, the Government notified Phase-II of FAME India Scheme on 8th March 2019, which is for a period of three years commencing from 1st April 2019 with a Total budgetary support of ₹ 10, 000 crore. This phase will mainly focus on supporting electrification of public and shared transportation, and aims to support through incentives about 7000 e-Buses, 5 lakh e-3 Wheelers, 55000 e-4 Wheeler Passenger Cars and 10 lakh e-2 Wheelers. In addition, creation of charging infrastructure will be also supported to address range anxiety among users of electric vehicles.

- (c) Since Automobile Sector is a liberalized Sector, Department of Heavy Industry is not required to maintain the data related to sale of vehicles including Electrical vehicles. However, since inception of the scheme, about 2.8 lakh vehicles have been supported by way of extending demand incentives of about ₹ 359 Crore [Approx.]. As pilot project, 425 e-buses were also supported to various cities/States to promote public transportation.
- (d) and (e) Yes, Sir. Under Phase-II of FAME-India Scheme, incentives is being provided to the consumers on purchase of electric vehicles, used for public transport or those registered for commercial purposes in e-3W, e-4W(including Strong Hybrid) segment however, privately owned registered e-2W are also be covered under the scheme. The demand incentive to these electrical vehicles is linked to battery capacity *i.e.* ₹ 10,000/KWh subject to capping of 20% cost of these vehicles. Demand incentive is restricted to vehicles with prices less than the threshold value which is ₹ 1.5 Lakh for e-2W, 5 lakh for e-3W and 15 Lakh for e-4W.

Employment of apprentices in CPSUs

1512. SHRI K.K. RAGESH: Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

(a) whether the Central Public Sector Undertakings (CPSUs) are employing apprentices who successfully complete training within the establishment;

- (b) if so, the number of such apprentices employed in each CPSUs during the last three years, year-wise;
 - (c) if not, the reasons therefor; and
- (d) whether those who have completed apprenticeship in various CPSUs are being provided any job reservation in the respective PSUs?

THE MINISTER OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI PRAKASH JAVADEKAR): (a) to (d) As per the advisory issued by Department of Public Enterprises (DPE) *vide* OM dated 17th May, 2018 the Central Public Sector Enterprises (CPSEs) are required to engage the apprentices as per the provisions of the Apprenticeship Act, 1961 and rules framed thereunder from time to time. Further, as per available information CPSEs have engaged 47143 apprentices in 2018-19. The CPSEs are required to follow the provisions of the Apprenticeship Act, 1961 and no specific instructions have been issued by DPE to CPSEs for providing compulsory employment or reservation in employment to the apprentices engaged by them.

Scheme to promote hybrid/electric technology

1513. SHRI NARAYAN LAL PANCHARIYA: Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

- (a) whether Government has launched any scheme to promote hybrid/electric technology in transportation so as to reduce dependency on fossil fuel;
 - (b) if so, the details thereof and if not, the reasons therefor;
 - (c) the details regarding various components of such scheme; and
- (d) the details regarding progress made and objectives achieved during the last two years?

THE MINISTER OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI PRAKASH JAVADEKAR): (a) and (b) Yes, Sir. Government approved Phase-I of FAME India Scheme in March, 2015 for a period of 2 years *w.e.f* 1st April 2015 to promote adoption of Electrical Vehicles with an aim to reduce dependency on fossil fuel and to address issues of vehicular emissions. The Phase-I of the Scheme was extended from time to time and the last extension was allowed till 31st March, 2019.

Based on outcome and experience gained during the Phase-I of FAME India Scheme and after having consultations with all stakeholders including Industry and Industry Associations, the Government notified Phase-II of FAME India Scheme on 8th March 2019,